

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
STARRED QUESTION NO.159
TO BE ANSWERED ON 27.07.2016**

Doping Test

***159. SHRI CHANDU LAL SAHU:
SHRI RAGHAV LAKHANPAL:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the Indian sportspersons who were tested positive for doping by the World Anti-Doping Agency during the last three years, sports-wise;**
- (b) whether the number of cases of doping by sportspersons is on the rise and if so, the steps taken by the Government to proliferate awareness and strengthen the anti-doping agency within the country;**
- (c) the details of athletes tested positive in State-level athletics competitions during the said period and the action taken against these athletes; and**
- (d) whether any action has been taken against manufacturers and suppliers of doping substances and if so, the details thereof?**

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI VIJAY GOEL)**

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.159 TO BE ANSWERED ON 27.07.2016 REGARDING DOPING TEST ASKED BY SHRI CHANDU LAL SAHU AND SHRI RAGHAV LAKHANPAL.

(a) A total of 311 cases have been reported for violation of Anti Doping Rules of National Anti Doping Agency (NADA) in India during the last three years i.e. 2013-2015. The details are given at the Annexure.

(b) The number of doping cases detected by the NADA showed a decrease in 2014 and increase in 2015 as compared to the preceding year. Awareness campaign against doping has been launched through the Program for Education and Awareness on Anti Doping in Sports (PEADS).

(c) During the period 2013 to 2015, a total no. of eight (08) athletes (02 athletes in 2014 and 06 athletes in 2015) were found positive during the State Level Athletics Championships. The above mentioned athletes were debarred from participation in sports by the Anti Doping Disciplinary Panel (ADDP) as per Rules.

(d) Madam, NADA does not have legal authority over manufacturers and suppliers.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA
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Summary of Positive Dope Cases of last three years (2013, 2014, 2015)

S.N.	Disciplines	2013	2014	2015
1	Athletics	26	29	24
2	Basketball	-	3	-
3	Bodybuilding	7	-	-
4	Boxing	4	2	8
5	Cycling	4	1	5
6	Football	1	-	1
7	Hockey	-		2
8	Judo	7	3	2
9	Kayaking & Canoeing	-	1	-
10	Kabaddi	2	-	5
11	Powerlifting	8	23	4
12	Para Powerlifting	-	1	-
13	Para Blind Judo	-	1	-
14	Rowing	-	-	1
15	Swimming	2	-	3
16	Shooting	-	1	-
17	Soft Tennis	-	1	-
18	Taekwondo	1	3	-
19	Volleyball	1	-	-
20	Weightlifting	23	23	56
21	Wrestling	10	1	7
22	Wushu	-	2	2
	Total	96	95	120
